

- (b) if so, the details thereof;
- (c) whether Government has inquired into the alleged scam and has fixed responsibility in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) No such scam has been reported to the Government.

(b) to (e) Do not arise.

Concession for industrial units in Himachal Pradesh

1710. SHRI JAGAT PRAKASH NADDA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Central Government is contemplating to giving a package of concessions for industrial units in Himachal Pradesh; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): (a) Yes, Sir.

(b) Package of concessions for industrial units in Himachal Pradesh has expired on 06-01-2013. Based on the outcome of the Impact Evaluation Study and in consultation with stakeholders, proposal to continue the package during Twelfth Plan is under consideration.

FTA with Australia

1711. SHRI Y.S. CHOWDARY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is considering to enter into a Free Trade Agreement (FTA) with Australia to remove the barriers on trade and investment;
- (b) if so, the details thereof;
- (c) the details of discussions held between the two countries; and
- (d) the time-frame fixed by Government for entering into FTA between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): (a) and (b) Yes. India and Australia